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Date: 24/08/2025

JSW Paints Private Limited Vs Asian Paints Limited

Court: Competition Commission Of India

Date of Decision: Sept. 8, 2022

Acts Referred: Competition Act, 2002 â€" Section 3(1), 3(4), 3(4)(b), 3(4)(d), 4, 4(2)(a), 4(2)(c), 4(2)(d), 19(1)(a), 19(3),

19(4), 26(1), 26(2), 27, 57

Competition Commission of India (General) Regulations, 2009 â€" Regulation 27, 35

Hon'ble Judges: Ashok Kumar Gupta, Chairperson; Sangeeta Verma, Member; Bhagwant Singh Bishnoi, Member

Bench: Full Bench

Advocate: Gopal Jain, Vivek Agarwal, Aayushi Sharma, Divyansh Prasad, A.S. Sundaresan, Vaibhav Gaggar, Sumit Garg, Nipun Bansal, Ketan Sarraf, Akash Chatterjee, Kokila Kumar, Neeraj Kishan Kaul, Rajshekhar Rao, Harman Singh Sandhu, Nikita Dwivedi, Raveena Kumari Sethia, Ami Parikh, Sumit Midha

Final Decision: Disposed Of

Judgement